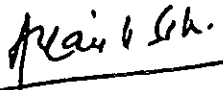




Sr. No.	Date	Orders
		<p data-bbox="459 324 638 358">09.2.2000</p> <p data-bbox="438 392 1300 459">Present: Mr. V.P.Sharma for the petitioner. Mr. Raman Duggal for the respondent.</p> <p data-bbox="438 492 885 526"><u>CW.4555/98 & CM.9264/98</u></p> <p data-bbox="614 560 710 593">Rule.</p> <p data-bbox="438 627 1500 795">Since short point is involved in the matter, with the consent of the parties the matter is taken up today and finally disposed of at this stage.</p> <p data-bbox="438 817 1500 1243">It is agreed by counsel for the parties that present writ petition be treated as representation which would be considered by the respondents and decision thereon will be taken within a period of four weeks. Direction is issued accordingly. Writ petition and application stand disposed of with the aforesaid direction.</p> <p data-bbox="438 1377 790 1444">February 09, 2000 P</p> <p data-bbox="1117 1288 1460 1422"> A.K. SIKRI, J.</p>